

(ब) यदि हां, तो उसको किस प्रकार उपरोक्त किया जाएगा ।

शिक्षा, समाज कल्याण तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री जय्या सिंह गुजराल) : (क) और (ब). यद्यपि केवल ग्रंथ महाविद्यालयों के संबंध में किसी भी योजना पर विचार नहीं किया जा रहा है, तो भी स्वयंसेवी संगठनों को प्रशिक्षण और शिक्षा परियोजनाओं / कार्यक्रमों के लिए सहायता दी जाती है, जिनमें ग्रंथ महाविद्यालयों की स्थापना और विस्तार भी शामिल है। इसके प्रतिरिक्त राज्य सरकारों की भी योजनाएँ हैं, जिनके अंतर्गत ग्रंथ विद्यालयों/महाविद्यालयों को सहायता दी जाती है।

**Educational Training Institute in Bastar District**

**6242. SHRI AGHAN SINGH THAKUR:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state.

(a) whether there is any educational training institute in Bastar district in Madhya Pradesh;

(b) if not, whether Government are considering a proposal to set up training institute there with a view to remove backwardness of the district; and

(c) if so, when and the name of the place where this institute is proposed to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI-MATI RENUKA DEVI BARKATAKI): (a) None, set-up by the Government of India.

(b) No, Sir. This falls primarily within the purview of the State Government.

(c) Does not arise.

**Drinking Water in the States**

**6243. SHRI FAQUIR ALI ANSARI:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have asked the State Governments to solve the drinking water problem and explore all possible sources of financial assistance for the purpose,

(b) if so, the salient features of the Central directive to States in this regard,

(c) the extent to which the State Governments have started work to provide drinking water to the people:

(d) the percentage of people in the country who are at present getting safe drinking water, and

(e) the Central assistance being provided to each State for this purpose and the steps taken to ensure its proper use?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b) The State Governments were asked on 30th May, 1977 to indicate the stage of implementation of water supply schemes for problem villages to enable the Government of India to assess the requirement of additional funds for those schemes during 1977-78, under the Centrally Sponsored Accelerated Rural Water Supply Programme.

(c) Under this Programme, Water Supply Schemes of 13048 problem villages were taken up during 1977-78 by the State and Union Territories Governments

(d) According to information available, 86 per cent (approx.) of urban population and 10 per cent (approx.) of rural population has been provided with safe drinking water.

(e) Under this Programme the following Central Grants-in-aid were released to the States/Union territories during 1977-78.

| Name of State/Union territory         | Amount of aid given during 1977-78 |
|---------------------------------------|------------------------------------|
| States                                | (Rs. in lakhs)                     |
| 1. Andhra Pradesh . . . . .           | 152.30                             |
| 2. Assam . . . . .                    | 57.60                              |
| 3. Bihar . . . . .                    | 242.80                             |
| 4. Gujarat . . . . .                  | 332.80                             |
| 5. Haryana . . . . .                  | 142.10                             |
| 6. Himachal Pradesh . . . . .         | 222.60                             |
| 7. Jammu & Kashmir . . . . .          | 152.80                             |
| 8. Karnataka . . . . .                | 142.30                             |
| 9. Kerala . . . . .                   | 102.00                             |
| 10. Maharashtra . . . . .             | 312.80                             |
| 11. Madhya Pradesh . . . . .          | 252.80                             |
| 12. Manipur . . . . .                 | 52.50                              |
| 13. Meghalaya . . . . .               | 25.00                              |
| 14. Nagaland . . . . .                | 77.50                              |
| 15. Orissa . . . . .                  | 182.80                             |
| 16. Punjab . . . . .                  | 102.10                             |
| 17. Rajasthan . . . . .               | 252.30                             |
| 18. Sikkim . . . . .                  | 36.50                              |
| 19. Tamil Nadu . . . . .              | 217.30                             |
| 20. Tripura . . . . .                 | 80.50                              |
| 21. Uttar Pradesh . . . . .           | 252.80                             |
| 22. West Bengal . . . . .             | 242.80                             |
| <i>Union Territories</i>              |                                    |
| 1. Andaman & Nicobar Island . . . . . | 20.00                              |
| 2. Arunachal Pradesh . . . . .        | 20.00                              |
| 3. Goa, Daman and Diu . . . . .       | 10.00                              |
| 4. Delhi . . . . .                    | 10.00                              |
| 5. Mizoram . . . . .                  | 15.00                              |
| 6. Pondicherry . . . . .              | 10.00                              |
| 3820.00                               |                                    |

The above assistance was in addition to provision of funds made under the Minimum Needs Programme in the State Sector.

To ensure that the scheme approved under the programme are implemented as expeditiously as possible, special financial assistance (included in the assistance detailed above) was given to the States for setting up Monitoring Cells and Investigation Units under the State Chief Public Health Engineer to investigate and monitor the progress of schemes. In addition, the officers of the Ministry of Works and Housing maintain close liaison with the State Government authorities for watching the progress of implementation. Also, financial assistance was released according to the progress achieved on ground.

#### Allotment of Plots in Pritampura, Delhi

6244. SHRI KACHARULAL HEM-RAJ JAIN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the replies given to Unstarred Question No. 4690 on 25th July, 1977 and Unstarred Question No. 3501 on 12th December, 1977 regarding allotment of plots in Pritampura, Delhi and state:

(a) the progress so far made with regard to the development of plots in Pitampura;

(b) by what time this work is likely to be completed and actual allotment of the plots made to those who have given their option in this regard;

(c) the number of persons who have given their acceptance for alternative plot in Pritampura Residential Scheme and deposited one thousand rupees each with the D.D.A.; and

(d) the number of plots developed/ to be developed for allotment to these applicants?